### GOVERNMENT OF INDIA MINISTRY OF COOPERATION

## RAJYA SABHA UNSTARRED QUESTION NO. 2403

TO BE ANSWERED ON 22/03/2023

#### Cooperative Societies, PACS and MPCS in Karnataka

#### 2403 Shri Narayana Koragappa:

Will the Minister of **Cooperation** be pleased to state:

- (a) details of cooperative societies including Primary Agricultural Credit Societies (PACS) in Karnataka, district-wise;
- (b) details on computerization of PACS in Karnataka, district-wise, along with target date for completion; and
- (c) details of formation of new Multi-Purpose Cooperative Society (MPCS) in every Panchayat in Karnataka, district-wise?

### **ANSWER**

# MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c): As per information received from the Registrar of Cooperative Societies, Karnataka, there are about 45,926 cooperative societies in various sectors in the State of Karnataka including 6,040 Primary Agricultural Credit Societies (PACS). The district wise list of cooperative societies including PACS is enclosed at **Annexure**.

A Centrally sponsored project for Computerization of functional PACS/ LAMPS across the country, including the State of Karnataka, with a total financial outlay of Rs. 2,516 Crore is under implementation. Project Monitoring Units (PMUs) have been set up at Central and State Levels and development of software has also been started by NABARD. As per the Guidelines of the Project, the target for completion of computerization of 63,000 PACS is 31.3.2025 and that for handholding support is 31.3.2027.

A proposal for computerization of 5,491 PACS in the State of Karnataka has been recommended by NABARD and an amount of Rs. 25.45 crore has been released as 1<sup>st</sup> instalment of the Central Government share to the State of Karnataka for procurement of hardware, establishing of support system, etc.

District wise number of PACS recommended for computerization in the State of Karnataka is also enclosed at **Annexure**.

The Ministry of Cooperation in consultation with States/UTs & other stakeholders concerned, has prepared Model Bye-laws for PACS to diversify their activities to transform them into Multipurpose Cooperative Societies. Model byelaws have been circulated to all the States/UTs, including the State of Karnataka, on 05.01.2023 for their adoption by PACS subject to their respective State Cooperative Societies Acts. The Model Bye-laws would enable PACS to carry out more than 25 business activities such as dairy, fisheries, food grain storage, LPG/CNG/Petrol/Diesel distributorship, common service centers, Fair Price Shops (FPS), etc.

In addition to the above, a proposal has been approved by the Government to set up two lakh new multi-purpose PACS or primary dairy or fishery cooperative societies across the country, including the State of Karnataka, covering every Panchayat/Village in the next five years by taking advantage of various existing schemes.

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Annexure
District-wise list of PACS of the State of Karnataka

Sl. No.	Name of the district	No of Cooperative Societies	No of PACS	No of PACS taken up for computerization in the first phase
1	BANGALURU URBAN	2776	46	37
2	BANGALURU RURAL	1127	78	69
3	RAMANAGAR	1334	101	98
4	BAGALKOT	1989	284	265
5	BELGAUM	6111	1318	1156
6	BELLARY	1568	197	177
7	BIDAR	1305	188	188
8	CHIKMAGALUR	616	129	128
9	CHITRADURGA	1028	165	149
10	DAVANAGERE	1456	181	176
11	HASSAN	1977	228	215
12	DHARWAD	1076	165	152
13	GADAG	1083	179	160
14	HAVERI	1323	231	227
15	KALABURAGI	1543	231	179
16	YADGIR	871	108	86
17	KODAGU	342	76	76
18	KOLAR	1609	104	85
19	CHICKBALLAPUR	1575	159	116
20	MYSURU	2526	201	176
21	CHAMARAJNAGAR	820	105	103
22	MANDYA	2217	235	227
23	NORTH KANARA	941	179	156
24	RAICHUR	1288	140	135
25	KOPPAL	829	125	115
26	SHIMOGA	1268	176	167
27	SOUTH CANARA	871	122	121
28	UDUPI	681	57	56
29	TUMKUR	2222	242	230
30	VIJAYAPURA	1554	290	266
TOTAL		45926	6040	5491